

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1216

ANSWERED ON:29.11.2011

EXPENDITURE ON SECURITY DURING SPORTS EVENTS

Hazari Shri Maheshwar ;Upadhyay Seema

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of tax exemption and other relaxations provided by the Government to different sports institutions including Board of Control for Cricket in India (BCCI) during the last decade;
- (b) the details of deployment of various Central Security Agencies alongwith other security expenditures incurred on the Indian Premier League (IPL) since its inception so far including the details of the outstanding amount thereof;
- (c) whether the Government has charged any amount from the IPL organisers in lieu of deployment of security agencies;
- (d) if so, the details thereof and if not, the basis of providing security in such commercial events like IPL, other cricket matches, etc. and the factual position of usage of stadia and other facilities; and
- (e) the total amount received by the Government in the form of taxes by such sports activities?

Answer

THE MINISTER OF STATE INDEPENDENT CHARGE FOR YOUTH AFFAIRS AND SPORTS(SHRI AJAY MAKEN)

(a) to (e) The information is being collected and will be laid on the Table of the House. The BCCI has indicated that for IPL matches the security does not come free and each State has its own charges for providing security to the teams and also on the date of the match at the stadium. Accordingly, BCCI is also being requested to provide the details of charges paid by them or their affiliates or organisers towards security charges and taxes paid for organising IPL matches. The information so collected will also be laid on the Table of the House.